

**THE MINISTER OF RAILWAYS**  
(**PROF. MADHU DANDAVATE**): (a)  
At present, the following quotas are

carmarked for passengers seeking reservation at Calicut for Delhi, Madras, Bombay and Calcutta ;..

Train No.	Quotas allotted in	
	First class.	Second class
<i>For Madras Central</i> . . . . . No. 2 Mail . . . . .	14	92
. . . . . No. 28 West Coast Express . . . . .	2	25
<i>For Bombay VT</i> . . . . . No. 28/14 Janata . . . . .	—	18 (in through coach)
. . . . . No. 84 Janata (Bi-weekly) . . . . .	—	90
<i>For New Delhi</i> . . . . . No. 131 Jayanti Janata (5 days in a week) . . . . .	—	58
. . . . . No. 28/15 G.T. . . . .	1	— (in through coach)
<i>For Howrah</i> . . . . . No. 142 Coximandal Express (Bi-weekly). . . . .	—	4

(b) The quotas mentioned above for Bombay, Delhi and Madras are considered adequate to cater to the present level of traffic offering at Calicut. For the facility of Howrah bound passengers, however, it has been decided to allot a quota of 2 second class sleeper berths to Calicut with effect from 20-7-1977 by No. 38 Madras-Howrah Janata Express..

the Indian and foreign drug manufacturers, therefore, does not arise.

Small scale drug manufacturing units having turn-over not exceeding Rs. 50 lakhs are, however, at present exempt from the purview of Drugs (Prices Control) Order, 1970.

**Price control on medicines of common use**

\*537. **SHRI OM PRAKASH TYAGI:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he is aware that both the indigenous and foreign drug manufacturers are charging arbitrary prices of the medicines of common use, thus endangering the lives of poor patients;

(b) if so, whether Government propose to control the prices of the medicines of common use; and

(c) the time by which it would be done ?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) to (c). The prices of drugs are already statutorily controlled under the provisions of Drugs (Prices Control) Order, 1970. The prices once fixed by the Government under the said order cannot be increased by the manufacturers without the prior approval of the Government. The question of charging arbitrary prices of drugs by both

**Licence for constructing a chemical plant at Haldia**

\*538. **SHRI SAUGATA ROY:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Hindustan Lever has been granted a licence for constructing a Chemical Plant at Haldia; and

(b) if so, the progress in the project so far ?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) and (b). Yes, Sir. Hindustan Lever has been granted a licence for the manufacture of Sodium Tripolyphosphate at Haldia. Their application for import of capital goods has been cleared. Land for the project has been acquired and orders for 25% of indigenous machinery have been placed. Construction work on the site has started.